

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.916
TO BE ANSWERED ON 27TH JULY, 2021**

PERMISSION FOR USAGE OF COVID VACCINES IN INDIA

916 SHRI ABDUL WAHAB:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of companies that have sought permission from Government to use COVID- 19 vaccines in India;
- (b) whether Pfizer has sought permission from Government to use its COVID-19 vaccine in India;
- (c) whether it is a fact that Government has not given permission to COVID-19 vaccine manufactured by Pfizer; and
- (d) if so, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): As per the provisions of New Drugs and Clinical Trials Rules, 2019 under Drugs and Cosmetics Act, 1940 and in light of urgent need due to COVID pandemic in the country, Central Drugs Standard Control Organization (CDSCO) has granted permissions to following five COVID-19 vaccines for restricted use in emergency situation:

1. ChAdOx1 nCoV- 19 Corona Virus Vaccine (Recombinant) (Covishield) manufactured by M/s Serum Institute of India Pvt., Ltd., Pune.
2. Whole Virion Inactivated Corona Virus Vaccine (Covaxin) manufactured by M/s Bharat Biotech International Limited, Hyderabad.
3. Gam-COVID-Vac Combined vector vaccine (SPUTNIK-V) manufactured by M/s Ra (biologicals) Panacea Biotec Ltd., New Delhi.
4. Gam-COVID-Vac Combined vector vaccine [SPUTNIK-V] imported by M/s Dr. Reddy's Laboratories Ltd, Hyderabad.
5. mRNA-1273 COVID-19 vaccine (Moderna) imported by M/s Cipla Limited, Mumbai.

CDSCO had received an application from M/s Pfizer for grant of permission to import its COVID-19 vaccine in the country on 04.12.2020. The proposal was deliberated in the Subject Expert Committee (SEC) of COVID in its meeting held on 03.02.2021. The committee noted certain concerns with the data filed by Pfizer, however in the meantime, Pfizer withdrew its application on 05.02.2021. Thereafter, firm has not as yet applied for obtaining the import permission for its Covid vaccine.